

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2159
TO BE ANSWERED ON 03.08.2015**

TRAINS FOR MANGALORE AND BANGALORE

2159. SHRI D.K. SURESH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is true that the Karnataka High Court has directed the Railways to run more trains between Bangalore and Mangalore;**
- (b) if so, the details thereof;**
- (c) whether the Railways have taken any steps to run more trains to cater to the needs of people;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e) In the Writ Petition no. 8042/2015, the Hon'ble High Court of Karnataka while taking note of the badly damaged condition of Shiradi Ghat Road, advised the Railway Board to sympathetically consider an increase in passenger train services between Bangalore and Mangalore in keeping with *inter alia* technical feasibilities. With a view to supplement the existing 4 pairs of Express trains connecting Bangalore/Yesvantpur with Mangalore Central/Mangalore Junction, the Railway Board has sought the mandatory clearance of the Commissioner for Railway safety (CRS) for the introduction of a new, daily service, viz. 16575/16576 Mangalore Bangalore Express.
